

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 13**  
**Appeal No.-86/252/ND/2021**

**IN THE MATTER OF:**

Genesis Industrial Solution Pvt. Ltd.	...	Appellant
Vs		
ROC	...	Respondent

**Order under Section 252.**

**Order delivered on 16.04.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Appellant	: Mr.Deepak Vuttsya Adv.
For the ROC	: Ms.Mitika Raja
For the IT Dept.	: Ms. Vibhooti Malhotra, Adv.
	Mr. Shailendera Singh Adv

**ORDER**

New Appeal filed under Section 252 of the Companies Act, 2013. Let the copy be served, if not served through email to the respondents. Let ROC and Income Tax Department file reply, with copy in advance to the other side. List on 11.06.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (T)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (J)**